

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ
CA No.30/2023, CA No.40/2023, CA No.44/2023,
CA No.47/2023, CA No.48/2023, CA No.52/2023, CA No.58/2023 &
CA No.06/2024 IN CP No.64/ALD/2023**

CORAM:

1. **SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
2. **SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Attendance-Cum-Order Sheet of the Hearing.Date of Order: 15th April, 2024

NAME OF THE COMPANY	MAHENDRA MOHAN GUPTA & ORS. V/S DEVENDRA MOHAN GUPTA & ORS.
UNDER SECTION	241/242 & 244 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. C.A. Sundaram, Sr. Adv. along : *For the Petitioner in main CP and*
with Sh. Punit Bali, Sr. Adv. *Applicant in CA No.30/2023, CA No.*
Assisted by Mr. Rajat Jariwal, Sh. *40/2023, CA No.44/2023, CA No.48/2023,*
Abhishek Iyer, Ms. Rohini Musa, *CA No.58/2023 & Res. in CA No.47/2023,*
Ms. Nastassia Khurana, Mr. Varad *CA No.52/2023*
Nath, Ms. Shatakshi Tripathi, Mr.
Vipul Joshi & Ms. Aayushi
Khurana, Advs.

Sh. Shubham Agarwal, Adv. : *For the Res. in IA No. 30/2023*

Sh. S.N. Mookherjee, Sr. Advs. : *For the Respondent No.4 in CA*
Assisted by Ms. Anusha Nagarajan, *No.52/2023 & Applicant in CA No.47/2023*
Ms. Aakanksha Bhola, Sh. *in & Respondent No.19 in main CP*
Shubrojyoti Mookherjee, Sh.
Shubham Aggarwal, Ms. Yamini
Mookherjee, Advs.

Sh. Vishal Gehrana & Ms. Megha : *For the Respondent Nos. 1 & 5 in main CP*
Mishra, Advs. *& Applicant in CA No.31/2023 &*
Respondent in CA No.30/2023

Sh. Rahul Agarwal, Adv. : *For the Respondent No.3 in main CP*

Sh. Yashonidhi Shukla, Sh. Vishal Gehrana & Ms. Megha Dugar, Advs. : *For the Respondent No.4 in main CP*

Ms. Ruby Singh Ahuja, Sh. Vishal Gehrana, Ms. Hancy Maini, Ms. Tahira Karanjawala, Sh. Ashotosh P. Shukla, Ms. Megha Dugar, Ms. Meghna Mishra & Sh. Yashonidhi Shukla, Advs. : *For the Respondent Nos.1 to 17 in main CP*

ORDER

CP No.64/ALD/2023

1. Ld. Sr. Counsels with their assisting counsels are present for their respective parties.
2. Ld. Sr. Counsel for the petitioner continued with his arguments. Further arguments to continue on 17th April, 2024 at 2:30 PM.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

15th April, 2024

Bipul Kumar Tiwari
(Stenographer)